

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 238 OF 2015

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APPEAL NO. 269 of 2015 & IA NOs. 434 & 435 OF 2015

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APPEAL NO. 12 OF 2016 & IA NO. 24 OF 2016

Dated: 10th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 238 OF 2015

In the matter of:-

Gujarat Granito Manufacturers Association

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R.1

Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R.2 &3

**APPEAL NO. 269 of 2015 &
IA NOs. 434 & 435 OF 2015**

Essar Power Gujarat Ltd.

.... Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tabrez Malwat

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R.1

Ms. Sakie Jakharia for R.4

Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R.2 &3

APPEAL NO. 12 OF 2016 &
IA. NO. 24 OF 2016

In the matter of:-

Essar Oil Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tabrez Malwat

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R.1

Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R.2 &3

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 28.03.2016 after serving copy on the other side.

List the matter on **08.04.2016**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson